

I. Accounts (1974-75) of the Jawaharlal Nehru University and Related Paper.

II. Report (1975-76) of the School of Planning and Architecture New Delhi.

III. Report (1975-76) of the Indian Institute of Management, Ahmedabad.

IV. Report (1975-76) of the Technical Teachers' Training Institute (Eastern Region) Calcutta.

V. Report (1975-76) of the Technical Teachers' Training Institute (Western Region) Bhopal.

VI. Report (1974-75) and Accounts of the Indian Council of Historical Research, New Delhi and Related Paper

VII. Report (1973-74) of the National Council of Educational Research and Training, New Delhi.

DR. PRATAP CHANDRA CHUNDER: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Accounts of the Jawaharlal Nehru University, for the year 1974-75, and the Audit Report thereon. [Placed in Library. See No. LT-188/77].

(ii) Annual Report of the School of Planning and Architecture New Delhi, for the year 1975-76. [Placed in Library. See No. LT-187/77].

(iii) Fourteenth Annual Report of the Indian Institute of Management, Ahmedabad, for the year 1975-76. [Placed in Library. See No. LT-193/77].

(iv) Annual Report of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the

year 1975-76. [Placed in Library. See No. LT-182/77].

(v) Annual Report of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1975-76. [Placed in Library. See No. LT-183/77].

(vi) Third Annual Report and Accounts of the Indian Council of Historical Research, New Delhi, for the year 1974-75, together with the Audit Report on the Accounts.

[Placed in Library. See No. LT-184/77].

(vii) Audit Report on the Accounts of the National Council of Education Research and Training, New Delhi for the year 1973-74. [Placed in Library. See No. LT-39/77].

III. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at II (vi) and (vii) above.

I. Accounts (1975-76) of the National Institute for Training in Industrial Engineering, Bombay and Related Paper.

II. Accounts (1975-76) of the Indian Institute of Technology, Madras and Related Papers.

III. Accounts (1975-75) of the Indian Institute of Technology, New Delhi and Related Papers

SHRI PRATAP CHANDRA CHUNDER: Sir, I also beg to lay on the Table the following papers:—

I. A copy of the Annual Accounts of the National Institute for Training in Industrial Engineering, Bombay, for the year 1975-76, and the Audit Report thereon, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the paper. [Placed in Library. See No. LT-181/77].

II. (i) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1975-76, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

(ii) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the paper mentioned at (i) above.

[Placed in Library. See No. LT-189/77 for (i) and (ii)].

III. A copy each (in Hindi) of the following papers:—

(i) Annual Accounts of the Indian Institute of Technology, New Delhi, for the year 1974-75, and the Audit Report thereon.

(ii) Annual Report of the Indian Institute of Technology, New Delhi, for the year 1975-76.

[Placed in Library. See No. LT-41/77 for (i) and (ii)].

Notifications of the Ministry of Education (Department of Culture)

SHRI PRATAP CHANDRA CHUNDER: Sir, I also beg to lay on the Table the following papers:—

A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Culture), under sub-section (3) of section 15A of the Indian Museum Act, 1910:—

(i) Notification G.S.R. No. 194, dated the 12th February, 1977, publishing the Indian Museum Recruitment Rules, 1977.

(ii) Notification G.S.R. No. 957, dated the 18th March, 1977, publishing the Indian Museum (Amendment) Rules, 1977.

[Placed in Library. See No. LT-42/77 for (i) and (ii)].

Notifications of the Government of Tamil Nadu

SHRI PRATAP CHANDAR CHUNDER: Sir, I also beg to lay on the Table the following papers:—

A copy each of the following Notifications of the Government of Tamil Nadu, under sub-section (3) of section 54 of the Tamil Nadu Prohibition Act, 1937, read with sub-clause (iv) of clause (c) of the Proclamation dated the 31st January, 1976, issued by the President in relation to the State of Tamil Nadu, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi versions of the Notifications:—

(i) Notification G.O. Ms. No. 299, Prohibition and Excise, dated the 20th October, 1976.

(ii) Notification G.O. Ms. No. 302, Prohibition and Excise, dated the 27th October, 1976.

(iii) Notification G.O. Ms. No. 303, Prohibition and Excise, dated the 27th October, 1976.

(iv) Notification G.O. Ms. No. 304, Prohibition and Excise, dated the 3rd November, 1976.

(v) Notification G.O. Ms. No. 314, Prohibition and Excise, dated the 3rd November, 1976.

(vi) Notification G.O. Ms. No. 319, Prohibition and Excise, dated the 10th November, 1976.

(vii) Notification G.O. Ms. No. 322, Prohibition and Excise, dated the 10th November, 1976.

(viii) Notification G.O. Ms. No. 22, Prohibition and Excise, dated the 9th February, 1977.

(ix) Notification G.O. Ms. No. 45, Prohibition and Excise, dated the 9th March, 1977.

[Placed in Library. See No. LT-40/77 for (i) to (ix)].